

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 3846/2019

NAGAR NIGAM LUCKNOW

Petitioner(s)

VERSUS

PREM KUMAR & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.9457/2019-CONDONATION OF DELAY IN FILING and IA No.9463/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.9460/2019-EXEMPTION FROM FILING O.T.)

Date : 26-03-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Mukesh Verma, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent No.1. Ld. Advocate-on-record, Mr. Shakil Ahmad Syed appears for respondent No.1. He seeks time to file vakalatnama and counter affidavit. Be filed within four weeks.

Ld. Counsel for the petitioner to take fresh steps for service of respondent No.2 within two weeks. Notice be issued through standing counsel, as prayed for.

List again on 2.7.2019.

ANIL LAXMAN PANSARE
Registrar